

Annexure-5

Name of the corporate debtor: Dynamic Shells India Pvt.Ltd. : Date of commencement of liquidation: 23.09.2019 ; List of stakeholders as on: 10.03.26 final

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	The office of Dy. Excise & Taxation Commissioner (ST) , Rewari 292-L, Model Town, Rewari	state Government	NA	27.09.2019	7,29,26,641	7,29,26,641	Outstanding VAT+Excise - Rs.6,45,62,016 and Rs. 83,64,625 interest thereon		Not mentioned in claim form	6.93%					Company defunct for long time, no employee and directors/ promoter disappered , PMLA authority investigating matter since 2017, no records available except ABS (unclear copy at MCA for FY 2011-12
2	ESIC-SRO-Gurgaon (Haryana) - 122001	Central Government st. body		20.09.2019	3,900	3,900	ESIC contribution			0.00%					-do-
					7,29,30,541	7,29,30,541									

sd/-

Ashok Kumar Gupta
Liquidator of Dynamic Shells India Pvt Ltd.